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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|--------------|--|-------------|--|
| CA 359/15 | TP 288/17 | For furnishing latest Balance sheet & Auditors certificate | 391/ 394 | Carreman Silver Crest Closing(India) Pvt. Ltd., |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|--|
| 1. | THOMAS V PEYER | PETITIONER |  |

ORDER

Counsel for petitioner is present. He requested time for furnishing information as directed by the Tribunal as per order dated 24/8/2017. List it on 26/09/2017.


MEMBER(J)


MEMBER(T)